

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:61
ANSWERED ON:24.02.2000
CONSUMER COURTS AT DISTRICT LEVEL .
PRAKASH YASHWANT AMBEDKAR

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Consumer Courts have been established in all districts in the country;
- (b) if not, the reasons therefore;
- (c) whether voluntary organization forming consumer forum are financially assisted; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREEI PRASAD)

- (a) & (b): Yes, Sir. Consumer Disputes Redressal Forums have been established in all the districts as reported by the State Governments except in newly created districts.
- (c) & (d): Voluntary consumer organizations are assisted in suitable cases for welfare of the consumers and strengthening the voluntary consumer movement in the country.